

(ii) Need to set up an electronic telephone factory in Bhubaneswar.

SHRIMATI JAYANTI PATNAIK (Cuttack): The electronic industry is conspicuously absent in the eastern region, and particularly in Orissa. Government of India had taken a decision to remove regional imbalance in respect of setting up of electronic industry in the country. The location of the Electronic Telephone Factory at Bhubaneswar will go a long way in removing the regional imbalance.

Bhubaneswar is ideally suited for the location of this telephone industry. It has not only got all infrastructural advantages, but its clear climate is immensely suitable for setting up any type of electronic industry. The State being industrially backward in general, and with regard to the electronic industry in particular, the setting up of this industry at Bhubaneswar will help in the establishment of a large number of ancillary and downstream electronic units around it, and help the growth of industrialization in the nucleus industrial complex in the Chandaka area.

The Government of Orissa has been pressing for the setting up of a unit of electronic telephone industry in the State for a long time. In view of this, I urge upon the Government of India to take an early decision and expedite the setting up of an electronic telephone industry at Bhubaneswar forthwith.

(iii) Relief for people affected by subsidence of Jharia Town.

SHRI A. K. ROY (Dhanbad): The danger of subsidence is haunting over the great old coal town Jharia since 22nd March 1982 when a part of the town suddenly collapsed in the early morning, as the ground subsided due to the blasting and under-ground fire of the colliery. At least 40 houses were affected, and 14 levelled to the ground. As it was in the morning, people could come out quickly; otherwise, it would have been a bad disaster with many casualties. Hundreds of

people, mostly of the minority community and Harijans, have become homeless, and are now on the streets without any rehabilitation and care, creating a serious situation.

Both the Bharat Coking Coal Ltd. which owns the collieries in these areas, and the Director-General of Mines Safety which supervises the safety aspect, expressed their surprise at this incident, as their official report did not show the progress of underground fire in the coal-seam upto the heart of the Jharia town.

The incident on Monday morning has created panic and terror in the town. BCCL was already talking of evacuating the Jharia town, to extract the prime coking coal under it, and the subsidence has created suspicion whether this was a process adopted by BCCL deliberately, to evacuate Jharia town, as there was a report that the subsidence was due to faulty mining, which had spread fire underground, instead of controlling it. Government must probe into the whole incident of subsidence, compensate and rehabilitate those whose houses collapsed. If the entire Jharia town has become really unsafe due to underground fire, then there should be a systematic arrangement to shift the town with full arrangement for rehabilitation, to avoid a catastrophe which may happen any time, endangering the lives of thousands.

(iv) Need for giving possession of Land allotted to Harijans of Bawana Village in Delhi.

श्री अटल बिहारी वाजपेयी (नई दिल्ली): दिल्ली के देहाती क्षेत्रों में बवाना नाम का छोटा-सा ग्राम है जहां काफी संख्या में भूमिहीन जाटव भाई रहते हैं। 8 फरवरी, 1981 को दिल्ली के उपराज्यपाल ने बवाना के भूमिहीन हरिजनों को मकान बनाने के लिए 120 वर्ग गज के प्लॉटों का आवंटन किया था। इस आवंटन के बदले में भूमिहीनों से 5 पैसे प्रति वर्गगज वार्षिक पट्टे के आधार पर 55 रुपये भी बसूल किया गया और लोगों को उसकी रसीद भी दी गई।